

①

OA 1338/04

29.9.05

Hon. Mr. A. K. Bhattacharya, J.M.  
Hon. Mr. D. R. Tiwari, AM.

None for the appellant even in  
the revised list. Sri D. C. Saxena Counsel  
for the respondents is present.

Accordingly, this OA is dismissed  
in default.

A. M.  
A. M.

J. M.  
J. M.

lw/